

Date: January 14, 2026

C2R/2025-26/301

RBI invites public comments on the draft Reserve Bank of India (Small Finance Banks - Prudential Norms on Capital Adequacy) Second Amendment Directions, 2026

The extant guidelines on Net Open Position (NOP) are covered under the [Master Direction - Risk Management and Inter-Bank Dealings](#). The Reserve Bank has comprehensively reviewed these instructions to ensure (i) greater alignment with the Basel Committee on Banking Supervision (BCBS) standards and (ii) consistent implementation across REs.

Accordingly, [Draft Amendment Directions](#) have been issued for public comments.

Additional comments or any attachments may also be submitted by email at mrgdor@rbi.org.in

Last date for submission of comments is February 3, 2026.

Draft Amendment Directions: [PDF \(228.64\)](#)